

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi - 110001

Appeal No. 23(79)/2012 - IC

IN THE MATTER OF:

Shri Hazari Lal Meena
C/o Badri Narayan Pansari
Village & Post- Sivdaspora
Distt. Jaipur
Rajasthan - 303903

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 31.7.2012

Present :

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Shri G.D.Sharma, Under Secretary and Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
2. The Department has submitted that his application has already been forwarded to the Department of Personnel & Training vide this Office's letter dated 7.05.2012 and he has also been informed vide letter dated 6.6.2012.
3. In view of the above, the appeal is disposed off.
4. If the Appellant so advised may approach the DOP&T for the purpose.

(Satish Chandra)

Joint Secretary & Legal Adviser
First Appellate Authority

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G/M
RT

To

1. Shri Hazari Lal Meena C/o Badri Narayan Pansari, Village & Post- Sivdaspura, Distt. Jaipur, Rajasthan – 303903 **(by Speed Post)**.
- ✓ 2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
3. Shri G.D.Sharma, Under Secretary, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
5. PPS to Law Secretary for information.